

# **HIGH COURT OF BOMBAY AT GOA**

## **Calling Quotations for supply of Books with**

## **Commentaries and Central bare acts for year 2024-**

**2025**

Sealed quotations are invited for supply of Books with Commentaries published by Indian as well as Foreign reputed publishers, General Reading Books and Central Bare Acts for the Hon'ble Judges' Library of this High Court.

The envelope containing quotation sealed with wax should be superscribed '**QUOTATION FOR SUPPLY OF BOOKS WITH COMMENTARIES AND CENTRAL BARE ACTS FOR THE YEAR 2024-2025**'. The quotation should reach to the Registrar (Administration), High Court of Bombay at Goa, Porvorim, Goa, either by hand delivery, or by registered post or by email ([reg-high.goa@nic.in](mailto:reg-high.goa@nic.in) or [lib-high.goa@gov.in](mailto:lib-high.goa@gov.in)) **on or before the 07<sup>th</sup> February, 2024 by 5.00 p.m.**

For further details, you can contact Librarian of the Hon'ble Judges' Library of this Hon'ble High Court during office hours on any working day.

Sd /-

(D. R. Shetty) <sup>(D)</sup>

18/01/2024

Registrar (Administration)

## **Calling of Quotation for Books with Commentaries and Bare Act**

Every year this Judges Library procures Books with Commentaries and Bare Acts published by reputed Indian publishers as well as foreign publishers and Central Bare Acts published by Universal Law Publishing Co. Pvt. Ltd. Delhi or Professional Book Publishers, Delhi.

You are therefore requested to submit a **sealed quotation for the period of 2 years viz. January 2024 to December 2024 and January 2025 to December 2025** to supply Books with Commentaries, Digest, Dictionaries published by reputed Indian as well as Foreign publishers and Central Bare Acts published by Professional Book Publishers, Delhi and for Maharashtra State Bare Acts published by Snow white publication, Mumbai. If the rate of discount is different for different publisher you are requested to mention it in the separate tabular format along with **packaging and forwarding** charges, if any, and duly signed by you.

The sealed quotation should reach this Office by Registered Post with A. D. or by hand delivery or by email ([reg-high.goa@nic.in](mailto:reg-high.goa@nic.in) or [lib-high.goa@gov.in](mailto:lib-high.goa@gov.in)) on **or before 07/02/2024, by 5.00 p.m.**

If Supply Order is placed, full supply should be made within one month otherwise quotation will be automatically terminated. "The Registrar (Administration), High Court of Bombay at Goa, Porvorim", reserves the right of rejecting or accepting any quotation without assigning any reason thereof. For any further queries please contact "Librarian, High Court of Bombay at Goa, Porvorim", on all working days between office hours (10:00 am to 5:30 pm).

18/01/2024

Sd /-  
(**D. R. Shetty**)

**Registrar (Administration)**